

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Customs Appeal No. 21840 of 2014

(Arising out of Order-in-Appeal No. COC-CUSTM-000-APP-362-13-14
dated 24.03.2014 passed by the Commissioner of Customs
(Appeals), Cochin.)

M/s. Sigma Electronics,
No.32/68, Moore Street,
Parrys Corner,
Chennai – 600 001.

Appellant(s)

VERSUS

**The Commissioner of Customs
(Seaport-Imports),**
Custom House,
Cochin – 9.

Respondent(s)

APPEARANCE:

None for the Appellant

Shri K. Vishwanatha, Superintendent (AR), for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS R BHAGYA DEVI, MEMBER
(TECHNICAL)**

Final Order No. 20299 /2024

DATE OF HEARING: 23.04.2024

DATE OF DECISION: 23.04.2024

PER : DR. D.M. MISRA

The matter has been listed on 15.01.2024, 16.02.2024,
14.03.2024 and today i.e. 23.04.2024, on all these occasions
none appeared nor any request for adjournment. It seems that

the appellant is not serious in pursuing the appeal before this forum. Consequently, appeal is dismissed for non-prosecution

(Order dictated and pronounced in Open Court.)

(D.M. MISRA)
MEMBER (JUDICIAL)

(R BHAGYA DEVI)
MEMBER (TECHNICAL)

Triveni